

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2408
ANSWERED ON:23.07.2004
INTERNATIONAL PATENT ACT
Yerrannaidu Shri Kinjarapu

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether representations have been received against the international Patent Act in India to file Criminal charges against piracy;
- (b) if so, the details thereof; and
- (c) the action proposed in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E. V. K. S. ELANGOVAN)

- (a) : Patent laws are territorial in nature and infringement proceedings under the Indian Patents Act, 1970 are civil in nature.
- (b) and (c) : Do not arise.